

1	2	3	4	5
6.	Malted Milk Pood	w.e.f.	12-1-1988	
7.	Re rolling of Steel Including Stainless Steel	w.e.f.	12-1-1988	
8.	Ammonium Nitrate from Calcium ammonium nitrate (Fertilizer Grade)	w.e.f.	12-1-1988	
9.	Refining of Slack Wax	w.e.f.	12-1-1988	
10.	Steel Pipes and Tubes	w.e.f.	12-9-1988	
11.	Tin containers and similar products using tin sheets.	w.e.f.	20-9-1976] Except for centrally declared backward areas falling under Category A, B & C.
12.	Calcined Petroleum Coke	w.e.f.	7-1-1982	
13.	Cork Stoppers	w.e.f.	18-10-1975	

The decision to impose/withdraw restrictions is reviewed regularly on the advice of concerned Administrative Ministries on consideration like:

- (i) Availability of sufficient installed capacity for a product *vis-a-vis* the demand situation;
- (ii) Availability of raw materials *vis-a-vis* the requirements from the industry;
- (iii) Manufacturing process resulting in Pollution;
- (iv) Items requiring control from ecological, safety and hazard angle.

(d) and (e) Except for items referred to in parts (a), (b) and (d) above, there is no restriction on manufacture of any item in small scale sector. Registration is optional but units are encouraged to register themselves with District Industries Centre to facilitate delivery of incentives and inputs.

Violent Incidents in Jammu & Kashmir

616. SHRI JAGMOHAN; Will the PRIME MINISTER be pleased to state:

(a) the number and nature of violent incidents relating to subversive and terro-

rist activities in Jammu & Kashmir from June 1 to November 30, 1990;

(b) the number of subversives and terrorists killed and injured during the aforesaid period;

(c) the number of casualties suffered by the Army Para-military forces and the local police; and

(d) the number of innocent civilians killed and injured in the cross firing?

TOE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d) Details are awaited from Government of Jammu & Kashmir.

Industrial Growth Centres in the country

617. DR. YELAMANCHILI SIVAJI: Will the PRIME MINISTER be (pleased to State;

(a) what is the of industrial growth centres identified in the country so far;

(b) the number of them situated in Andhra Pradesh with their locations;

(c) what steps have been taken so far to develop these centres; and